Karimnagar, Nizamabad-Ramagundam via Jagtial and Uppal-Jagtial via Karimnagar were carried out in 1980-81 and 1984-85 respectively. The cost of 301 km and 155 km length of new lines at the then prevailing prices worked out to Rs. 95.67 crores and Rs. 57.99 crores with a rate of return of 3.07 per cent and 0.89 per cent respectively. As the surveys have revealed inadequate traffic prospects and as Railways are facing severe resource crunch it is not possible to take up Nizamabad-Peddapalli new BG line for the present.

CHANDIGARH CITY BOOKING OFFICE

959. SHRI PAWAN KUMAR BAN-SAL: Will the Minister of RAILWAYS be pleased to state:

- (a) whether adequate arrangements have not been made for booking of tickets at the Chandigarh City Booking Office causing inconvenience to the commuters; and
- (b) if so, the steps being taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Despite space constraints, adequate facilities for booking of tickets and reservations have been provided at Chandigarh City Booking Office.

(b) It is planned to shift the City Booking Office to a more spacious venue in a nearby complex under construction.

RESTORATION OF FLIGHTS BETWEEN DELHI AND CHANDIGARH

960. SHRI PAWAN KUMAR BAN-SAL: Will the Minister of CIVIL AVIA-TION AND TOURISM be pleased to state:

- (a) whether the flights between Delhi and Chandigarh have been curtailed recently;
 - (b) if so, the reasons therefor; and
- (c) the time by which the daily Indian Airlines fight between Delhi and Chandigarh is likely to be restored?

THE MINISTER OF CIVIL AVIA-TION AND TOURISM (SHRI MADHAV RAO SCINDIA): (a) to (c) Flights between Delhi and Chandigarh have been curtailed due to runway repairs at Chandigarh airfield. The restoration of flights to Chandigarh would depend on completion of repairs of the runway and on operational and commercial considerations.

PURCHASE OF POWER FEEDERS

- 961. SHRI MADAN LAL KHURANA: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:
- (a) whether some of the power feeders supplying electricity to Delhi have remained out of order for some time now;
- (b) if so, the details thereof and the reasons therefor?
- (c) when and from where these feeders were purchased and whether these are under any warranty gaurantee period and if so, the details thereof;
- (d) since when these are lying unserviceable and the steps taken to get them serviced replaced; and
- (e) the comparative power supply position in Delhi during 1989, 1990 and this summer?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) to (d) None of the transmission lines feeding power to Delhi from the Northern Grid remained out of order for long durations. However, planned shut downs or breakdowns limited to small durations are availed for maintenance repairs.

Out of the six Gas Turbine Units, Purchased from Mis. Alsthom, France at dinstalled in 1986, three have been out of order for different periods during the last one year due to technical reasons. The warranty for all the six Gas Turbine Units has already expired.

DESU has taken action for repairs and recommissioning of these units.

CONTRACTOR CONTRACTOR

(e) The comparative power supply position in Delhi during summer season in 1989, 1990 and 1991 is as follows:--

(Million Units)

					1989
		 * - ** :			April-June
Requirement					1985
Availability		•		•	1962
Deficit (%)					23(1.2)
** * * *	4.12.00	 			

LOSS IN INDIAN AIRLINES

962. SHRI MADAN LAL KHURANA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether the Indian Airlines continue to be incurring loss consecutively for the third year;
- (b) if so, the loss incurred by the Indian Airlines during the last three years. year-wise and the reasons therefor;
- (c) the measures taken to tone up the functioning of the Indian Airlines:
- (d) whether the Indian Airlines is paying commission to the travel agents on domestic tickets;
- (e) if so, the details of the commission paid during the past twelve months;

- 1990 1991 April-June April-June 2245 2362 2228 2326 17(0.8) 36(1.5)
- (f) the reasons for paying commission to travel agents when the Indian Airlines has no private Competitor in domestic flights; and
- (g) the measures taken to scrap the commission system in the sale of Indian Airlines tickets forthwith?

THE MINISTER OF CIVIL AVIA-TION AND TOURISM (SHRI MADHAV RAO SCINDIA): (a) to (e) A statement is attached.

(f) and (g) Commission travel to agents is paid for the various facilities and services provided by them to the customer. Sale of tickets through travel agents is a well recognised and widely followed system by airlines all over the world. There is no justification to discontinue this system by Indian Airlines.

STATEMENT

Part (a): Indian Airlines is incurring losses sinc 1989-90.

Part (b):	Ye.r	Losses	Main Reasons for loss				
Mark the second	1989-90	Rs. 15.24 Cr.	1. Heavy incidence of depreciation and interest on borrowed funds due to induction of A-320 fleet:				
			2. Grounding of A-320 fleet.				
	1990-91	Rs. 82.75 Cr.	1. Grounding of A-320 fleet.				
	(Prov.)		Incidence of depreciation, interest and insurance charges.				
			3. Increase in cost of fuel				